

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.442
CP/10/ND/2023

IN THE MATTER OF:

Heena Yadav	...	Applicant
Versus		
Yogeshwar Consultancy India Private limited	...	Respondent

Under Section 241(1), Sec. 242(4)

Order delivered on 19.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Mohit Yadav
For the Respondent :

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **14.05.2024**.

Sd/-
(Court Officer)